

SECTION XVII

MATTER FOR : 29.04.2015
R/COURT NO.: 02
ITEM NO. : 43

**IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
CIVIL APPEAL NO. 797 OF 2014**

Rajjan Lal ... Appellant

VERSUS

Union of India & Anr. ... Respondents

OFFICE REPORT

The matter above-mentioned was listed before the Ld. Registrar Court on 19th February, 2015, when the court passed the following Order:

"The office report is that the certificate of service of notice issued to the unserved respondents has not been received from the concerned Tribunal so far. A reminder shall be issued.

List again on 29.04.2015."

It is submitted that there are two respondents in the matter. A letter dt. 03.03.2015 has been received from the Tribunal stating that both the respondents have been served through Officer-in-charge, Armed Forces Tribunal, Legal Cell but no one has entered appearance so far.

Service of NLPA notice is complete.

The matter above mentioned is listed before the Ld. Registrar Court with this office report.

DATED THIS THE 28TH DAY OF APRIL, 2015.

ASSISTANT REGISTRAR

Copy to : Mr. Ritesh Agrawal, Advocate

ASSISTANT REGISTRAR